

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 10125/2015

RAM AWADH (DECD) THROUGH LRS & ANR

Petitioner(s)

VERSUS

THE DEPUTY DIRECTOR OF CONSOLIDATIONS & ORS

Respondent(s)

(With interim relief and office report)

Date : 01/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Priyadarshinee Singh, Adv.
M/s Mitter & Mitter Co., Adv.

For Respondent(s)

Mr. Amit Pawan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

None appears for Respondent No. 1 despite due service.
Despite last opportunity having been granted to Respondent No.
3 for filing the counter affidavit, the same has not been filed. As
such, further opportunity is declined.
Await service of Respondent No. 2.
List again on 29.04.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.03.01
17:33:54 IST
Reason: